

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 944

TO BE ANSWERED ON 08.02.2022

SKILL DEVELOPMENT OF PwDs

944. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI MAHENDRA SINGH SOLANKY:
SHRI PRATAP CHANDRA SARANGI:
SHRI SANGAM LAL GUPTA:
SHRI P.P. CHAUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has devised any scheme for imparting skill development to Persons with Disabilities (PwDs) for increasing employability, if so, the details thereof;
- (b) the number of individuals who have been trained and provided employment under the said scheme particularly in the States of Odisha, Rajasthan, Madhya Pradesh and Uttar Pradesh along with the details of their disabilities;
- (c) whether the same scheme covers intellectual disabilities; and
- (d) if not, whether the Government proposes to introduce similar schemes for those with intellectual disabilities?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) With objective to provide skill training to persons with disabilities (PwDs) for enabling them to become self-reliant and productive members of the society in order to achieve gainful wage/self-employment and integrate them with the mainstream of the society, Department of Empowerment of Persons with Disabilities (DEPwD) implements a "National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs)" which was launched in March, 2015. NAP is implemented under the umbrella scheme – "Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA)" as per Common Norms guidelines of M/o Skill Development and Entrepreneurship (MSDE). Under NAP, for imparting training to persons with disabilities (Not less than 15 years and not more than 59 years of age), fund is released to training partners (ETPs) empanelled from Government (GOs) and Non-Government

Organizations (NGOs) as well as organizations of the Department such as National Handicapped Finance and Development Corporation (NHFDC), National Institutes (NIs) and Composite Regional Centres (CRCs) directly.

(b) The number of individuals who have been trained and employed under NAP in the States of Odisha, Rajasthan, Madhya Pradesh and Uttar Pradesh is as under:

State	No. of PwD trained	No. of PwD employed	Categories of Disabilities
Odisha	935	496	Locomotor Disability, Hearing Impairment, Visual Impairment, Intellectual Disability
Rajasthan	762	557	Locomotor Disability, Speech and Hearing Impairment, Visual Impairment and Intellectual Disability
Madhya Pradesh	3320	1122	Locomotor Disability ,Hearing Impairment, Visual Impairment, Intellectual Disability ,Multiple Disabilities, Leprosy Cured
Uttar Pradesh	4628	1971	Locomotor Disabilities, Hearing Impairment, Visual Impairment

(c) & (d) Any person of any category of disability identified in the Rights of Persons with Disabilities Act, 2016 including person with intellectual disabilities, with not less than 40% disability and having a disability certificate to this effect issued by a competent medical authority may avail facilities of skill training under NAP.
